

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
IB-205/ND/2024
IA-2632/2024

IN THE MATTER OF:

Aditya Birla Finance Limited

.....Applicant

Vs.

Rajat Sehra

.....Respondent

SECTION

U/s 95(1) of (IBC)

Order delivered on 04.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Puneet Singh Bindra, Adv, Mr. Rishabh Gupta
Adv. & Mr. Sachin Sharma Adv.

For the Respondent :

For the RP : Adv J. Tarun Kumar

ORDER

Due to paucity of time, list this matter on **22.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**